

Date	Office Report	Orders
	<p>8-7-92</p> <p>2. 8-7-92. OA-1042/91</p> <p>Present : Sh.V.P.Sharma, counsel for the applicant.</p> <p>Ld.counsel for the applicant contends that he does not want to press the U.A. Hence OA is dismissed as withdrawn, as he has not been instructed by the client. Prayer is allowed. O.A. is dismissed as withdrawn.</p> <p><i>I.P.Gupta</i> (I.P.GUPTA) MEMBER(A)</p>	<p><i>Ram Pal Singh</i> (RAM PAL SINGH) VICE CHAIRMAN(J)</p>